

being given to qualified engineers/scientists and consortia of small scale units. Foreign collaboration or know-how for the manufacture of TV sets is not permitted. No TV sets with foreign brand names are allowed to be manufactured and licences are not given to companies with foreign equity holdings including multinational companies. This policy which was laid down in 1971 has been re-affirmed in April 1981 and necessary notification under IDR Act has been issued.

Expansion of Bengal Immunity Company Limited

*68. SHRI SANTOSH MITRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether he has received a letter dated the 10th September, 1981, from the Finance Minister of West Bengal regarding the expansion of Bengal Immunity Company Limited—a Government of India Unit;

(b) if so, what are the details thereof; and

(c) what action the Central Government have taken thereon?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) and (b) Yes, Sir. The Minister of Finance, Development and Planning and Excise, West Bengal, in his letter dated 10th September, 1981, had requested for the clearance of the Industrial Licence application submitted by the Bengal Immunity Company Limited, Calcutta (Management under Government of India) for the manufacture of Ampicillin I.P. bulk.

(c) A reply dated 30th September, 1981 was sent informing him that the proposal could not be considered favourably as adequate capacity had already been approved in the line of manufacture and that the applicant Company had been informed of the

prima facie rejection on 21st August 1981 accordingly.

Government's Talks with the Assam Movement Leaders

*69. SHRI AJIT KUMAR SHARMA:

SHRI LAL K. ADVANI:

Will the Minister of HOME AFFAIRS be pleased to state the points proposed by the Assam Movement leaders during their latest talks with the Government regarding foreigners' issue and Government's reaction to each one of those points?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The latest proposals of AASU and AAGSP dated September 23, 1981 are annexed. [See Appendix CXX, Annexure No. 16] These were considered in the meeting of the leaders of Political parties/ groups in Parliament held on November 9, 1981 where it was observed that the agitation leaders had taken an extreme position in these proposals. The joint statement issued after the meeting called upon the agitation leaders to reconsider their stand and continue discussions with the Government in a constructive spirit so as to arrive at a solution satisfactory to all sections of the people.

National committee on development of backward areas

*70. SHRI N. P. CHENGALRAYA NAIDU:

SHRI K. L. N. PRASAD:

Will the Minister of PLANNING be pleased to state:

(a) whether the national committee on the development of backward areas has recommended growth centres approach of fostering medium and large industries in new areas away from the existing agglomerations to secure effective dispersal;